

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 332 OF 2013 & IA NO. 158 OF 2015

Dated: 8th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

M/s. Lanco Kondapalli Power Ltd. ...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Jayant Bhusan, Sr. Adv.
Mr. Saky Singh Choudhuri
Mr. Avijeet Lala

Counsel for the Respondent(s) : Mr. Anand K. Ganesan,
Ms. Swapna Seshadri
Mr. Ishaan Mukherjee for R2-7.
Mr. K.V. Mohan for APERC

ORDER

Mr. Anand K. Ganesan, learned counsel for the respondent has been heard today in reply to the additional rejoinder submissions of the appellant.

Arguments concluded by the parties.

Judgment is reserved.

**(T. Munikrishnaiah)
Technical Member**

rkt/dk

**(Justice Surendra Kumar)
Judicial Member**